NATIONAL COMPANY LAW TRIBUNAL SINGLE BENCH CHENNAI



ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI NATIONAL COMPANY LAW TRIBUNAL, HELD ON 11/08/2017 AT 10.30 AM

PRESENT: SHRI K. ANANTHA PADMANABHA SWAMY, MEMBER-JUDICIAL

APPLICATION NUMBER :

PETITION NUMBER : TCP/60/ (IB)/2017

NAME OF THE PETITIONER(S) : VIPUL MEHTA

NAME OF THE RESPONDENT(S) : ROYAL SPLENDOUR DEVELOPERS PVT LTD

UNDER SECTION : 433(e) (f)

S.No. NAME (IN CAPITAL) DESIGNATION SIGNATURE

REPRESENTATION BY WHOM

1. A. Arida 9HH5H02093 Conneil for Relition A. A.

ORDER

Counsel for Petitioner present and submitted that the compliance required under I&B Code, 2016 as per Notification of MCA dated 29.06.2017 was not done. In the circumstances, Petition stands abated.

(K. ANANTHA PADMANABHASWAMY) MEMBER (JUDICIAL)

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